

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:384
ANSWERED ON:18.07.2017
Foodgrain Released to Maharashtra
Gawali (Patil) Ms. Bhavana

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the quantum of rice and wheat released to the State of Maharashtra through Public Distribution System under BPL, APL and AAY during the last three years;
- (b) the details of the wheat and rice released under the General scheme and adhoc scheme;
- (c) whether the State of Maharashtra has not been released the share to be allotted by the Union Government under the ad-hoc scheme since July, 2016 and if so, the reasons therefor; and
- (d) whether the Union Government is ready to release the share for this period and if so, the details thereof?

Answer

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI C. R. CHAUDHARY)

(a) & (b): Government of Maharashtra implemented the National Food Security Act (NFSA) from February, 2014. So, while protecting the annual average offtake of 3 years preceding the year when NFSA came into effect, following allocation of foodgrain was made to Maharashtra during last three years:

(in thousand tons)

Year

Wheat

Rice

Total

2014-15

1986.999

2540.493

4527.492

2015-16

2021.100

2584.092

4605.192

2016-17

2021.100

2584.092

4605.192

(c) & (d): Maharashtra has already implemented NFSA and as per the Act, no ad hoc allocation is provided to NFSA implementing States/UTs.
